

ITEM NO.42

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 24/2022

QURBAN ALI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.5581/2022-INTERVENTION APPLICATION and IA No.5583/2022-EXEMPTION FROM FILING O.T. and IA No.5585/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.5207/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 13-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE ABHAY S. OKA

For parties

Mr. Kapil Sibal, Ar. Adv.

Mr. Nizam Pasha, Adv.

Ms. Roshni Singh, Adv.

Ms. Aparajita Jamwal, Adv.

Ms. Sumita Hazarika, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Ld. SG

Mr. K.M. Natraj, Ld. ASG

Mr. Sanjay Kumar Tyagi, Adv.

Mr. Om Prakash Tyagi, Adv.

Mr. Varun chugh, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Jatinder Kumar Sethi, Dy. AG

Mr. Abhishek Atrey, AOR

Mr. Ashutosh Sharma, Adv.

Mr. Aakash Giri, Adv.

Mr. Shadman Ali, Adv.

Ms. Ambika Atrey, Adv.

Mr. Kaleeswaram Raj, Adv.

Mr. Mohammed Sadique T.A., AOR

Mr. Anu K. Joy, Adv.

Mr. Alim Anvar, Adv.

Mr. Varun C. Vijay, Adv.

Ms. Thulasi K. Raj, Adv.

Mr. Shadan Farasat, AOR

Mr. Aman Naqvi, Adv.

Ms. Tanvi Tuhina, Adv.

Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Mr. Rajshri Dubey, Adv.
Mr. amit P. Shah, Adv.
Mr. Amit Kumar, Adv.

Mr. Devendra Singh, AOR

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Mudit Kaul, Adv.
Mr. Abhishek, AOR

Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.
Ms. Marbiang N. Khengwin, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 22.04.2022.

Liberty to serve advance copy of the applications
(I.A. Nos. 56873 and 56876 of 2022) on the Standing
Counsel for the State of Himachal Pradesh, is granted.

The State of Uttarakhand to file status report before
the next date of hearing through e-filing.

Needless to observe that the applicants are to give
intimation to the concerned authorities and the State of
Himachal Pradesh in light of order dated 12.01.2022.

List all the applications, including application(s)
for impleadment along with the main matter on the next
date of hearing.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

